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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP No. 73/241-242/NCLT/AHM/2017 CP No. 115/241-242/NCLT/ND/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017

Name of the Company:

Sunil Parmanand Kewalramani

V/s.

Medilux Laboratories Pvt. Ltd.

Section of the Companies Act:

Section 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. PRATIK TRIPATHI

PCS RNO.

SIGNATUKE

2. A.R. Sheth

Advocate +

Pelitur

## **ORDER**

Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned PCS Mr. Prateek Tripathi present for Respondents no. 1 to 4 and 6 and 10 to 12.

Proof of service of the copy of the order on Respondents filed.

Respondents requested time to file reply.

Respondents shall file their reply within one week after serving a copy in advance on petitioner as last chance and petitioner shall file rejoinder within two weeks thereafter serving a copy in advance on Respondents.

List the matter on 20.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of August, 2017.